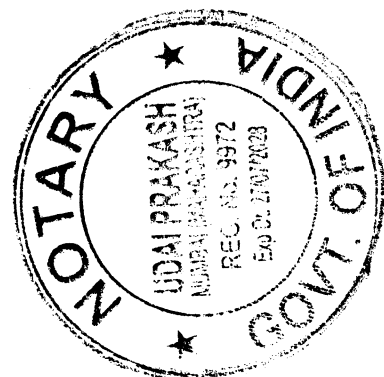
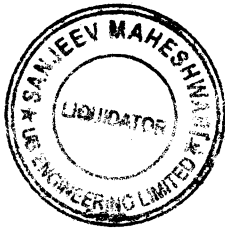


Annexure- 1: Claims of Secured Financial Creditors

Notes:

1. All claims received from the Secured Financial Creditors either by hard copy or in soft form have been considered.
2. The claims have been verified by the Liquidator based on the evidence/ bankers' book submitted by the respective Secured financial creditors. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.



Annexure 1- Secured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any	
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim			Amount of any mutual dues, that may be set off
1	Axis Bank Ltd	FC1	2928.41	2418.73	Secured	2418.73	Yes	2nd pari passu charge on movable properties and Debtors of the Company and second charge on all properties as mentioned in Note 1.	18.50	5.12%	0.04	509.68	0	
2	Corporation Bank- (Under Consortium arrangement)	FC2	30774.05	28466.04	Secured	28466.04	Yes	1. 2nd pari passu charge on movable properties and Debtors of the Company and second charge on all properties as mentioned in Note 1. 2. 1st pari passu charge on immovable properties of the company as mentioned in Note 1.	1822.59	60.22%	0.47	2308.01	0	
3	Corporation Bank - FAB Division (Under Sole banking)	FC3	9071.04	9,071.00	Secured	9,071.00	Yes	Exclusive charge on Company's factory situated at Borai Industrial Area, District : Durg, Chattisgarh	0	19.19%	-	0.04	0	
4	IDBI Bank Limited	FC4	7711.36	7310.59	Secured	7310.59	Yes	2nd pari passu charge on movable properties and Debtors of the Company and second charge on the properties mentioned in Note 1	295.38	15.47%	0.94	400.77	0	
Total			50484.86	47266.36		47266.36			2136.47	100%	1.44	3218.5	0	

Note:

1 Immovable Properties of the CD at:

- i) Village Shindewadi, Taluka Haveli, District : Satara
 ii) Tilak Road, Sadashiv Peth, Taluk Haveli, District : Pune
 Ratnagiri Zilla Parishad, Gram Panchayat Pimpili, Village Pimpili, Chiplun Tehsil, District : Ratnagiri
 iii) Pragati Industrial Complex, Taluka Haveli, Kothrud, Pune

